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	<b>Airport at Pithoragarh, U.P.</b>	1984-85	Rs. 31.83 crores	
		1985-86	Rs. 79.75 crores	
1293.	SHRI M. RAGHUMA REDDY: SHRI V. SOBHANADREES- WARA RAO: SHRI D.N. REDDY:	1986-87	Rs. 101.76 crores	

Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether Government has sanctioned the proposal to build an airport in district Pithoragarh, Uttar Pradesh;

(b) If so, whether the work has been started; and

(c) if so, the progress made so far in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE ON THE MINISTRY OF TOURISM (SHRI JAGADISH TYTLER) : (a) The National Airports Authority has no plans to build an airport in district Pithoragarh, Uttar Pradesh.

(b) and (c). Do not arise.

#### **Utilisation of Natural Calamities Assistance by Maharashtra**

1294. SHRI GURUDAS KAMAT: Will the Minister of AGRICULTURE be pleased to state the central assistance given to Maharashtra for combating natural calamities like drought and flood drought and floods during the last three years, and the amount utilised out of it, year-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): Ceiling of expenditure approved for Central assistance to Maharashtra for meeting calamities like floods and drought during the last three years are as under:-

The State Government is reported to have utilised year-wise the entire amount approved for the purpose.

#### **Allotment of Flats to Residents of Slum Areas of Delhi**

1295. SHRIMATI D.K. BHANDARI: Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply given to Unstarred Question No. 1937 on 9th March, 1987 regarding allotment of flats to residents of slum areas of Delhi and state:

(a) whether it is a fact that some priority list of registered persons has been prepared;

(b) if so, the details thereof;

(c) the eligibility of registered persons for allotment of flats;

(d) the terms and conditions of allotment of flats with specific mention of mode of payment to be made by registered applicants;

(e) the progress made by Slum Wing of DDA in respect of allotment of built up flats to registered persons as on 30th June, 1987; and

(f) the time by which all registered persons will be allotted proposed built up flats?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) and (b). Yes, Sir. A common provisional priority list has been drawn for general category, widows, war widows, and physically handicapped registrants. A separate list has been drawn for SC/ST.